

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.638
TO BE ANSWERED ON 5th February, 2020

NAVAL SECURITY

638. SHRI PRATAPRAO PATIL CHIKHLIKAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has curtailed its requirements under the defence deals for naval security;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the funds allocated by the Government towards naval security during the last three years?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (c): The Indian Navy is strengthening its capability by acquisition of various Ships/Weapons/Sensors/equipments in accordance with the Maritime Capability Perspective Plan (MCP) and Long Term Integrated Perspective Plan (LTIPP). Modernisation of Naval Security and Technology upgradation is an ongoing process for which adequate budgetary allocation is made.
